

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 49 of 2013**

**Dated : 2<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**State Load Despatch Center, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Mr. Shridhar Prabhu  
Mr. Anantha Narayana for R.2**

**ORDER**

Mr. M.G. Ramachandran appearing on behalf of the Appellant is directed to implead the necessary parties.

Post the matter for further hearing on **11.04.2014.**

**(Rakesh Nath)  
Technical Member  
ak/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**